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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/182/2016
NAME OF THE PETITIONER(S) : S. Kadirvel & 13 others
NAME OF THE RESPONDENT(S) : M/s CIGFIL Limited & 3 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	K. Nithyavendhan for Thiruvambale.	Counsel for R2 & R3	
2.	Gowri - V for M/s RAMANIKSHANKAR.	PETITIONERS	

ORDER

Ms V Gowri, representing counsel on record for petitioners present. Shri K Nithyavendhan, representing counsel for R2 & R3 present. Counsel for R1 & R4 called but absent. Counsel for R2 & R3 stated that he is also representing R1 & R4 as the counsel on record could not attend the Tribunal today due to personal inconvenience. At request of both the parties time extended for submitting arguments. Put up on 06.04.2017 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)